


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 29.07.2020**

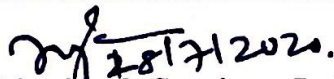
| MORNING SESSION | |
|---|---|
| CIVIL CASES | CRIMINAL CASES |
| ARGUMENTS 1. RA.78/2012 2. RA.62/2020 3. RA.101/2015 4. Ref.6/2017 5. I.D.6/2016 | ARGUMENTS 1. CrI.Misc.2084/2019 2. CrI.Misc.39/2020 3. CrI.Misc.40/2020 4. CrI.Misc.754/2020 5. CrI.Misc.781/2020 |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| ARGUMENTS 1. RA 112/2016 2. RA 5/2018 3. RA 69/2018 4. RA 14/2019 5. Ref. 13/2019 | ARGUMENTS 1. CrI.Misc.789/2018 2. CrI.Misc.814/2020 3. CrI.Misc.741/2020 4. CrI.Misc.770/2020 5. CrI.a.77/2017 |


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 29-07-2020**

| MORNING SESSION | |
|---|---|
| CIVIL CASES | CRIMINAL CASES |
| <p style="text-align: center;"><u>OFFICE OBJECTIONS</u></p> <p>1. R.A.239/2020</p> | <p style="text-align: center;"><u>OBJECTION</u></p> <p>1. CRL.MISC.729/2020 2. CRL.MISC.762/2020 3. CRL.MISC.766/2020 4. CRL.MISC.776/2020 5. CRL.MISC.785/2020</p> <p style="text-align: center;"><u>HEARING</u></p> <p>6. CRL.MISC.805/2020 7. CRL.MISC.791/2020 8. CRL.MISC.735/2020</p> <p style="text-align: center;"><u>FOR FURNISHING SURETY</u></p> <p>9. SC. 2/2015</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| | <p style="text-align: center;"><u>OBJECTION</u></p> <p>10. SC. 227/2018 11. SC. 246/2018 12. SC. 279/2018 13. SC. 292/2018 14. CRL.MISC.790/2020 15. CRL.MISC.793/2020 16. CRL.MISC.810/2020</p> <p style="text-align: center;"><u>NBW TO ACCUSED</u></p> <p>17. SC. 40/2020 18. SC. 44/2020</p> |


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 29-07-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------|---|------------------------------|---|-------------------------|
| | | <u>11:00-12:00 AM</u> | | |
| 1 | R.A. 183/2019 (Evidnce) IA/1/2019 | | RAJASHEKAR K. Vs BHARATHI | T. MURUGESH |
| ARGUMENTS | | | | |
| 2 | R.A. 48/2018 (ARGUMENTS.) IA/1/2018 | | J.C. NARAYANAPPA Vs BHARATHI | V.N. RUDRESHA |
| 3 | R.A. 179/2019 (ORDER) IA/3/2019 IA/1/2019 IA/2/2019 | | KAVYA SREE Vs GOVINDAPPA G. | G. N.SHIVALINGEGOWDA |
| 4 | R.A. 200/2016 (JUDGEMENT) IA/1/2016 | | K.SHIVARAMA REDDY Vs B.VENKATARAJU | K. BHANUPRASAD |
| 5 | R.A. 4/2017 (JUDGEMENT) IA/1/2017 | | B.VENKATRAJU Vs K.SHIVARAMA REDDY | M.M. ASHOKA |

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 29-07-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------------------|------------------------------|--|---------------------|
| | | <u>11:00-12:00 AM</u> | | |
| 1 | Crl.Misc. 739/2020 (ORDER) | | B. M. DODDAIAH Vs MADANAYAKANAHALLI POLICE STATION | S. SHANKRAPPA |
| 2 | Crl.Misc. 830/2020 (Objection) | | RAJANNA Vs MADANAYAKANAHALLI PS | BHARATH KUMAR.V. |